

By Speed Post/Fax

F.No.A.12018/12/2013.AD.III.B  
GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
CENTRAL BOARD OF EXCISE AND CUSTOMS

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Gr. Floor, Hudco Vishala Building,  
Bhikaji-Cama Place, New Delhi,  
Dated the 28 March, 2017

To,

The Narcotics Commissioner,  
Central Bureau of Narcotics, 19,  
The Mall, Morar, Gwalior - 474 006,

Subject: Amendment in Recruitment Rules for the Ministry of Finance, Department of Revenue, Central Bureau of Narcotics (Group 'C' posts) under CBEC and Ministry of Finance, Department of Revenue, Central Bureau of Narcotics Multi Tasking Staff (Group 'C' posts) under CBEC.


Sir/ Madam,

I am directed to say that Amendment in Recruitment Rules for the Central Bureau of Narcotics (Group 'C' posts) under CBEC are notified vide G.S.R. 274 (E) dated 22.03.2017 and the Recruitment Rules for the Central Bureau of Narcotics Multi Tasking Staff (Group 'C' posts) under CBEC are notified vide G.S.R. 275 (E) dated 22.03.2017.

2. A copy of the above-mentioned Gazette Notification is enclosed herewith for your kind information and necessary action. It can also be downloaded directly from the website: [www.egazette.nic.in](http://www.egazette.nic.in)

Yours faithfully,


Encls.: As Above

  
28.3.2017

(Rajpal Singh)

Under Secretary to the Govt. of India  
Tel. /Fax No.: 26162780

Copy to: (1) Webmaster, DG Systems and Data Management for uploading the same on the website.  
(2) DGHRD for information and record;

  
28.3.2017

(Rajpal Singh)

Under Secretary to the Govt. of India